

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.

Present:-Smt. P.Ragini, District Judge

Sub: Estt. - District Court, Kozhikode - Sri. Jayakrishnan. C, Central Nazir, District Court, Kozhikode - Relinquishment of further promotion up to One Year - accepted - Orders - Issued.

Read:- Representation dated 26.04.2021 put in by Sri.Jayakrishnan.C Central Nazir , District Court, Kozhikode.

ORDER NO.A1-4503/2021.

KOZHIKODE, DATED: 28-05-2021.

Sri. Jayakrishnan.C Central Nazir of this Court requesting to accept relinquishment of his right for further promotion as Bench Clerk Grade-I and consequential benefits for one year from 01-06-2021 . He has submitted the Statement of relinquishment as prescribed in GO(P) 39/91/P & ARD Dated 07.12.1991 duly counter-signed by the District Judge , Kozhikode.

In the above circumstances, the Temporary relinquishment of right for further promotion as Bench Clerk Grade-I and consequential benefits for one year from 01-06-2021 tendered by Sri. Jayakrishnan. C, Central Nazir, District Court, Kozhikode is accepted. Make necessary entries in the Service Register of the incumbent.

Sd/-
District Judge

To

1. Sri. Jayakrishnan. C Central Nazir , District Court, Kozhikode

Copy to :

1. The Registrar (Subordinate Judiciary) , High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintends II / III / DSA District Court, Kozhikode.
4. The File 5. The Proceedings fil

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Sheristadar

